

**GOVERNMENT OF INDIA
FINANCE AND COMPANY AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:2484
ANSWERED ON:07.03.2003
REPRESENTATION FROM STATES
RAVINDRA KUMAR PANDEY

Will the Minister of FINANCE AND COMPANY AFFAIRS be pleased to state:

- (a) whether the Union Government have received any representation from the State Governments to withhold the cuts imposed on their outstanding amount against Central Government;
- (b) if so, the details of the issues mentioned in the said representation; and
- (c) the action taken/proposed to be taken by the Government in this regard?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE AND COMPANY AFFAIRS (SHRI ANANDRAO V. ADSUL:)

(a) to (c) : Representation has been received during the current year from the Government of Assam requesting for non withholding of 1% Normal Central Assistance during the current year for non submission of audited figures of expenditure in view of inter-alia, the A.G., Assam having expressed difficulty in giving audited plan expenditure figures in prescribed proforma due mainly to the present system of accounting laid down by CAG. The State Governments would need to furnish audited expenditure figures within a period of 4 year to be eligible for non withholding of 1% of Normal Central Assistance allocated for the year.